

## DEVELOPMENT COUNCIL

675. **Sardar Lal Singh:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 30 asked on the 16th November, 1953 and state:

(a) whether the Development Council being set up for the sugar industry will contain any representatives of cane cultivators;

(b) if so, how many; and

(c) if not, how it is proposed to safeguard the interests of cane cultivators in this respect?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (b).. The Development Council to be set up for sugar industry will have one representative of the Indian Central Sugarcane Committee. Besides the Committee and the Council will have a common Chairman.

(c) Does not arise.

## FODDER

676. **Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state the result of researches carried in Research Institutes to find out suitable grass etc. as fodder?

(b) How many of the findings have been experimented in different soils in different States?

(c) Which of the grasses can conveniently be grown in different States?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Researches have been carried out at the Indian Veterinary Research Institute, Izatnagar, Indian Dairy Research Institute, Bangalore, and Indian Agricultural Research Institute, New Delhi, on the introduction and trial of certain grasses and legumes for use as fodder crops. The following have proved useful for this purpose:—

- (i) Grasses—Guinea Grass, Napier Grass, Rhodes Grass, Sudan Grass, Woolly Finger Grass,

Mauritius or Para Grass, Venezeula Grass, Giant Star Grass, Thin Napies Grass and Blou Buffel Grass.

- (ii) Legumes—Lucerne, Berseem, Cowpea and Kudzuvine.

(b) and (c).. Most of the grasses and Legumes mentioned above, have also been experimented upon by the State Governments with promising results. Detailed information about the suitability of these grasses under different conditions obtaining in various States is not available.

## व्यावसायिक तथा टेक्नीकल प्रशिक्षण केन्द्र

६७७. **डा० सत्यवादी :** क्या अब मंत्री यह बताने की कृपा करेंगे कि पंजाब के व्यावसायिक तथा टेक्नीकल प्रशिक्षण केन्द्रों में कितने लोग विभिन्न व्यवसायों सम्बन्धी प्रशिक्षण ग्रहण कर रहे हैं और प्रत्येक व्यवसाय में कितने हरिजन हैं ?

**The Minister of Labour (Shri V. V. Giri):** At the end of October, 1953, 1014 persons were under training at the various Vocational and Technical Training Centres in the Punjab State. A statement showing the number of Scheduled Caste persons undergoing training in each trade is placed on the Table of the House. (See Appendix VI, annexure No. 43.]

## विन्ध्य प्रदेश में सड़कें

६७८. **श्री रणबल्लभ सिंह :** क्या यातायात मंत्री यह बताने की कृपा करेंगे :

(क) पंच-वर्षीय योजना के अन्तर्गत केन्द्रीय सरकार ने विन्ध्य प्रदेश को सड़कें बनाने के निमित्त १९५१-५२ से अब तक कितनी राशि के अनुदान दिये हैं ;

(ख) अब तक कितनी राशि व्यय हो चुकी है ; तथा

(ग) अब तक बनाई गई सड़कों की कुल लम्बाई कितनी है ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Rs. 21-60 lakhs approximately.

(b) About Rs. 16-23 lakhs to end of September, 1953.

(c) About 13 miles.

#### EXTRA DEPARTMENTAL STAFF

**679. Shri Muniswamy:** Will the Minister of Communications be pleased to state:

(a) whether representations were made to Government on behalf of the extra-departmental staff who have passed Matriculation asking for preference being shown to them in the recruitment of clerks in the Postal Department; and

(b) if so, whether such representations were considered by Government?

**The Minister of Communications (Shri Jagjivan Ram):** (a) Yes, a memorandum has recently been received.

(b) Under the rules, extra-departmental staff is already allowed to be considered for recruitment to the clerical cadre provided that all the conditions are fulfilled. Age relaxation is allowed upto the age of 30 and additional marks are given on account of specific knowledge of Postal work.

#### RAILWAY PUBLIC HEALTH DEPARTMENT

**680. Shri Muniswamy:** (a) Will the Minister of Railways be pleased to refer to the reply given to Starred question No. 1659 asked on the 28th April, 1953 and state whether the Railway Board have considered the I.R.C.A. Resolution passed by the Chief Medical Officers of Class I Railways in 1947 regarding the formation of a Public Health Department on the Indian Railways?

(b) If so, what has been the result?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). The question of formation

of Sanitary Department under Chief Medical Officers was discussed by the Chief Medical Officers at their meeting held in July 1948 at Poona and they recommended that a complete health organisation on each Government Railway should be established. The question, however, is under consideration of Government as part of reorganisation of Health and Medical Services on Indian Railways.

#### RAILWAY COLONIES

**681. Shri Muniswamy:** (a) Will the Minister of Railways be pleased to state whether midwives are attached to the hospitals or dispensaries at major Railway Colonies on the Southern Railway?

(b) if so, how many such Colonies are provided with midwives?

(c) Is there any proposal to appoint midwives in the Railway colonies where there are none at present?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) 16.

(c) This question is being examined as part of the expansion of medical facilities on Indian Railways, which is under consideration of Government.

#### MATERNITY AND CHILD WELFARE STAFF ON RAILWAYS

**682. Shri Muniswamy:** (a) Will the Minister of Railways be pleased to state whether it is a fact that Maternity and Child Welfare Staff are maintained on the Railways?

(b) Is it a fact that on the Southern Railway, they are being maintained from the Staff Benefit Fund?

(c) If so, what are the reasons?

(d) Is there any proposal to take them on to the regular Railway service inasmuch as they are serving the Railways?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.